

MEGHALAYA LEGISLATIVE ASSEMBLY

LIST OF BUSINESS

FRIDAY, MARCH 14, 2014

GOVERNMENT BUSINESS

1. Questions.
2. Shri C.R. Marak, MLA to call the attention of the Minister in-charge, Home (Police) under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in “The Shillong Times”, dated 28-02-2014 under the caption “Victims complain harassment by Tura Police Official”.
3. Voting on Supplementary Demands.
4. Dr. MUKUL SANGMA, Chief Minister in-charge, Finance to present an Additional Supplementary Demand for Grant and Supplementary Appropriation for 2013-2014.

*Shillong,
the 13th March, 2014.*

*Secretary,
Meghalaya Legislative Assembly.*

